« copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance) :—

(i) Notification G.S.R. No. 365, dated the 24th February, 1968.

(ii) Notification G.S.R. No. 368, dated the 24/th February, 1968.

[Placed in Library. See No. LT-390/68 for (i) and (ii).]

SEVENTH REPORT OF THE COM-MITTEE ON PUBLIC UNDERTAK-INGS (1967-68).

MISS M. L. MARY NAIDU: Madam, I lay on the Table a copy of the Seventh Report of the Committee on Public Undertakings (1967-68) on action taken by Government on the recommendations contained in the Fiftyfirst Report of the Estimates Committee on the Heavy Engineering Corporation Limited.

THE WEST BENGAL STATE LEGIS-LATURE DELEGATION OF POWERS BILL, 1968

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : में श्री वाई० बी० चल्हाण की तरफ से प्रस्ताव करता हूं कि पश्चिमी बंगाल राज्य विधान मंडल की विधियां बनाने की शक्ति राष्ट्रपति को प्रदान करने बाले विधेयक को पुरःस्थापित करने की ग्रानमति दी जाये ।

The question was Put and the motion was adopted

भो विद्याचरण शुक्ल : मैं विधेयक को पूर:स्थापित करता हूं।

THE PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) BILL, 1968

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO): Madam, I move

for leave to introduce a Bill further to amend the Public Premises (Eviction of Unauthorised Occupants) Act, 1958.

 Th_e question was put and the motion was adopted.

SHRI JAGANNATH RAO: Madam, I introduce the Bill.

ALLOTMENT OF TIME FOR DIS-CUSSION OF THE AWARD OF THE INDO-PAKISTAN WESTERN BOUNDARY CASE TRIBUNAL ON THE RANN OF KUTCH

THE DEPUTY CHAIRMAN: I have to inform Members that under rule 172 of the Rules of Procedure and Conduct of Business in the Rajya Sabha the Chairman has allotted one day for the consideration of Motion* regarding the Award of the Indo-Pakistan Western Boundary Case Tribunal on the Rann of Kutch.

Now we go on to the Motions. Shri Rajnarain.

i

कड्छ के रन के संबंध में भारत-पाकिस्तान पहिचमी सीमा खिवाद विषय्क न्यायाधिकरण के (19 फरवरी, 1968 के) पंचाट संबंधी प्रस्ताव

f [MOTION *RE* THE AWARD (FEB-RUARY 19, 1968) OF THE INDO-PAKISTAN WESTERN BOUNDARY CASE TRIBUNAL ON THE RANN OF KUTCH]

श्वी राजनारायण (उत्तर प्रदेश) : मैं प्रस्ताव करता हं किः

"यह मभा कच्छ के रन के सम्वन्ध में भारत पाकिस्तान पश्चिमी सीमा विषयक न्यायाधिकरण के (19 फरवरी, 1968 के) पंचाट का निरन्मोदन करती है।"

t [] English translation.